

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

22

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 15/11/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/26/2016
NAME OF THE PETITIONER(S) : S. RAMANIKLAL PANDIA & 1 ANOTHER
NAME OF THE RESPONDENT(S) : UNITED PHARMA (INDIA) PRIVATE LIMITED & 4 OTHERS
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
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T.K. Bhaskar
Medha Rao

counsel for
Petitioner



Hanishankar Meeni
JERIN ASHER

Counsel for
Respondent



ORDER

At request of the parties, list this matter on 20.12.2019.

-Sd-

(S. VIJAYARAGHAVAN)
Member (Technical),

-Sd-

(B. S.V. PRAKASH KUMAR)
Member (Judicial)

sr